

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 606 OF 2018 IN
DFR NO. 1259 OF 2018

Dated: 13th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S.Vallinayagam
Ms. S. Amali

Counsel for the Respondent(s) : Mr. Deepak Khurana for R-2

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agrwal for R-3

Mr. Ashish Anand Bernard
Mr. Parmahans for R-5

ORDER

Mr. Paramhans accepts notice on behalf of Respondent No.5.

Learned counsel appearing for the Appellant prays for one week's time to file affidavit of service in respect of Respondent No.4.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **20.08.2018** to enable him to file affidavit of service, as requested.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member